


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.62/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.11/2012
NAME OF THE COMPANY	Sri Sai Annapurna Packaging India Pvt Ltd
NAME OF THE PETITIONER(S)	Vemuri Shyam Prasad & (2) Others
NAME OF THE RESPONDENT(S)	Sri Sai Annapurna Packaging India Pvt Ltd & Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao G. Bhupesh	Sr. Adv Adv	99666 22805	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T.V.P. Sai Vihari	Adv Adv	9010613275	

ORDER

Heard, Shri R. Raghunandan Rao, Ld. Senior Counsel along with G. Bhupesh Learned Counsel for the Petitioner and Shri T.V.P. Sai Vihari, Ld. Counsel for the Respondent.

At the request of the Learned Counsels for both the parties, post the case on 12.02.2018.


Member (T)


Member (J)